

OPEN COURT

**CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ALLAHABAD**

(ALLAHABAD THIS THE 10th DAY OF SEPTEMBER, 2018)

Present

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)

Original Application No.330/00610 OF 2014
(U/S 19, Administrative Tribunal Act, 1985)

Sneh Lata Sachan, Daughter of Shri Mahadev Prasad,
Resident of E-299 Barra-3, Janta Nagar, Kanpur.

.....Applicant

VERSUS

1. Union of India through Secretary, Ministry of Employment and Training, Government of India, New Delhi.
2. Director (Training), Advanced Training Institute for women, Udyog Nagar, Kanpur.

..... Respondents

Advocates for the Applicant:-

Shri K N Mishra

Shri Abhishek Mishra

Shri Gaurav Singh

Advocate for the Respondents:-

Shri M K Sharma

ORDER

(DELIVERED BY HON'BLE MR.RAKESH SAGAR JAIN, MEMBER(J)

None present for the applicant. Shri M.K. Sharma, learned counsel for the respondent is present.

2. On perusal of file it appears that on the last dates also the applicant was not present to pursue the case. Today also no

one is present on behalf of applicant. It seems that applicant has lost interest in pursuing the case.

3. Accordingly, the original applicant is dismissed in default and for non-prosecution. No order as to costs.

(MOHD.JAMSHED)
Member-A

(RAKESH SAGAR JAIN)
Member-J

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